

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

IB NO. (IB)-252(ND)/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.08.2017

NAME OF THE COMPANY:Chowdhry Rubber & Chemical Pvt. Ltd. V/s. M/s. Action UdhogPvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Shailender Kumar, Advocate

For the Respondent (s) : Mr. Kunal Godhwani, Advocate

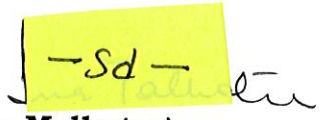
Order

The respondents have been duly served.

Ld. Counsel prays for some time to file their reply.

To come up on 16th August, 2017.


(S. K. Mohapatra)
Member (T)


(Ina Malhotra)
Member (J)